

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 338/KB/2017
(C.P No. 353/2015)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Shah Sponge & Power Ltd & 5 Ors.		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Bhutani, Advocate Petitioner.

Am
24/7/2017

24.07.2017- T.P.No.338/KB/2017 (C.P.No.353/2015) Shah Sponge & Power Ltd.
& 5 Ors.

ORDER

Ld. Lawyer on behalf of the petitioner(s) is present.

The matter has been received on transfer from the Hon'ble High Court and petitioner has filed a confirmation petition. On perusal of the records, it is found that C.P.No.353/2015 has not yet tagged. Registry is directed to complete the papers.

Fixed on 10.08.2017.

MANORAMA KUMARI
MEMBER(J)